

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.8.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.212 of 2017 in CP (IB) No. 100/9/HDB/2017
NAME OF THE COMPANY	Ksheeraabd Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Ksheeraabd Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR For Dr P.V. Amaranadha Prasad	Adv.	Suresh.kumar@gmail.com 9959357722	K. Suresh Kumar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Sushanth Reddy	ADV	9885129028	

ORDER

Learned counsel Mr.K.Suresh Kumar present on behalf of Dr.P.V.Amaranadha Prasad for Petitioner. Learned counsel Mr.R.Sushanth Reddy present for Respondent.

Petitioner filed list of the Hon'ble Supreme Court of India to show that the matter is coming up for tomorrow before the Hon'ble Supreme Court i.e., on 14.08.2018.

List the matter on 06.09.2018.


MEMBER JUDICIAL